## National Company Law Tribunal

## Allahabad Bench

CP No. 148/ALD/2017 CP No. 175/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018

NAME OF THE COMPANY: KTL PV+ L+d with KTL Automobile PV+ L+d SECTION OF THE COMPANIES ACT/1&B CODE: 230/232 of the Companies act of 2013

SI.	NO. Name	Designation	Representation	Signature
<u>1.</u>	AAHUL AGARWAL	ADVOCATE	APPLICANT COMPANY	2 Tubben
<u>2.</u>	SHUBHAM AGARWAL	AD VOLATE	W , ,	J
3	KULDEEP SINGH	STA	oir Alld.	K. Single

## C.P. No. 148/ALD/2017 C.P. No. 175/ALD/2017

Shri Shubham Agarwal for the petitioner Company. Shri Kuldeep Singh proxy for the OL representing the Central Government.

It is reported that OL has filed its report in the present matter. However, the representation affidavit of the R.D is still awaited. Therefore, a further opportunity is granted to the R.D. for filing the same by serving an advance copy to the petitioner counsel.

The matter to be listed on 16th March, 2018.

Date: 22/02/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)